

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2449**

**TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2021/ PHALGUNA 26, 1942 (SAKA)**

**IMPLEMENTATION OF NRC**

**2449     SHRI ABDUL WAHAB:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government has any plan to implement the National Register of Citizens (NRC) throughout the country in toto;**

**(b) if so, the details of the action plan;**

**(c) whether Government has given any instructions to the State Governments in regard to the implementation of NRC;**

**(d) if so, the details thereof;**

**(e) whether State Governments have made any apprehension or objection against the implementation of NRC in the concerned States; and**

**(f) if so, the details of the States and the apprehensions or objection made?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): Till now, the Government has not taken any decision to prepare National Register of Indian Citizens (NRIC) at the National level.**

**(b) to (f): Question does not arise.**

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